

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 328 of 2020

IN THE MATTER OF:

Vinod Kothari

...Appellant

Versus

State Bank of India & Anr.

...Respondents

For Appellant: Mr. Santanam Swaminathan, Ms. Preethi Arasu, Mr. Kartik Malhotra and Mr. Swapnil Jain, Advocates.

**For Respondent: Mr. Avrojoyoti Chatterjee, Mr. Rajiv S. roy, Mr. Udayan Agarwal and Ms. Jayasree Saha, Advocates for R – 1.
Mr. Vikram Hegde, Advocate for R – 2.**

ORDER

02.03.2020 Learned counsel for Respondent No. 1 wants to file Reply Affidavit. Reply Affidavit may be filed by 16th March, 2020.

List the Appeal 'For Admission (After Notice)' on **23rd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)